

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4954
ANSWERED ON:19.04.2001
TATKAL RESERVATION SCHEME
PADAMSEN CHAUDHARY;RAMPAL SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware that `Tatkal Reservation Scheme` introduced by the railways has not really benefited the public but the touts;
- (b) if so, whether the Government have formulated any scheme to provide the benefit of the said scheme to the public and to take stern action against the touts; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (c): Tatkal Reservation scheme introduced by Zonal Railways has definitely benefited the public at large. However, to avoid misuse of `Tatkal Scheme`, booking under this Scheme is given only on the authority of one of the proofs of identity prescribed in the `Tatkal Scheme` and the passenger has to carry the same proof of identity during the journey on the basis of which he/she has procured the ticket. A mention of this fact is also made on the ticket. Further, to avoid misuse of this facility by touts, a provision has been made in the scheme that no refund would be admissible on the tickets issued under `Tatkal Scheme` except when the Tatkal service coach is not attached or train gets delayed by more than 3 hours.